

Rank	State Name	Points
14.	West Bengal	9.75
15.	Himachal Pradesh	9.55
16.	Karnataka	9.52
17.	Haryana	9.37
18.	Punjab	9.33
19.	Gujarat	9.25
20.	Uttarakhand	9.25
21.	Nagaland	8.87
22.	Assam	8.86
23.	Manipur	8.54
24.	Goa	8.49
25.	Jharkhand	7.48
26.	Madhya Pradesh	7.42
27.	Bihar	6.78
28.	Uttar Pradesh	6.46
29.	Mizoram	5.96
30.	Meghalaya	1.46
31.	Odisha	1.05
32.	Jammu and Kashmir	0.97
33.	Telangana	0.38

Allocation under the schemes of Ministry

83. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of grants released under various schemes of the Ministry to States during the last four years and the current year, year-wise, State-wise and scheme-wise;
- (b) whether these grants were released on time, year-wise, State-wise and scheme-wise;
- (c) the details of expenditure, scheme-wise; and

(d) the details of physical targets set and achieved, State-wise and year-wise, with particular reference to Andhra Pradesh?

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR): (a) to (c) The Statements, indicating State/Union Territory-wise and year-wise grants released and the expenditure incurred during the last four years and current year in respect of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA)/Capacity Building Panchayat Sashaktikaran Abhiyan (CB-PSA)/Rashtriya Gram Swaraj Abhiyan (RGSA) and Incentivization of Panchayats are enclosed at Statement-I and II respectively (*See below*). The scheme of RGPSA/CB-PSA/RGSA is demand driven in nature and funds are released to States/UTs on the basis of submission of Annual Proposals and approval thereof by Central Executive Committee (CEC). Release of award money under Incentivization of Panchayats depends upon the submission of the Utilization Certificates of the previous year(s).

(d) Since the scheme Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA)/Capacity Building Panchayat Sashaktikaran Abhiyan (CB-PSA)/Rashtriya Gram Swaraj Abhiyan (RGSA) is demand driven in nature, no physical target was set therein. Funds had been released to States including Andhra Pradesh on basis of their respective Annual Action Plan after approval by Central Executive Committee (CEC). The Incentivization of Panchayats scheme encourages Panchayats to perform better and creates models for other Panchayats to follow. There is no physical target for the scheme.

Statement-I

Details of funds released and cumulative utilization by States during last four year and current year in respect of RGPSA/CB-PSA/RGSA

(₹ in crore)

Sl. No.	Name of the State/ UT	Fund Released				Cumulative utilization till March 2019	Fund Released 2019-20
		2015-16	2016-17	2017-18	2018-19		
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	12.5	91.61	81.35	67.69	200.22	-
2.	Arunachal Pradesh	0	0.59	3.59	33.19	37.33	-
3.	Assam	17.08	49.08	27.59	39.21	111.29	-

Written Answers to

1	2
4.	Bihar
5.	Chhattisgarh
6.	Gujarat
7.	Haryana
8.	Himachal Pradesh
9.	Jammu and Kashmir
10.	Jharkhand

Statement-II

Incentivization of Panchayats Scheme (Details regarding award money released to States/UTs and utilization certificates received from them as on 13.06.2019)

Sl. No.	States/UTs	Category of Award	2015-16*		2016-17		2017-18		2018-19		2019-20 (as on 13.06.2019)		(₹ in crore)
			Grant rele- ased	Expen- diture Incurred/ UC rece- ived	Grant rele- ased	Expen- diture Incurred/ UC rece- ived	Grant rele- ased	Expen- diture Incurred/ UC rece- ived	Grant rele- ased	Expen- diture Incurred/ UC rece- ived	Grant rele- ased	Expen- diture Incurred/ UC rece- ived	
1	2	3	4	5	6	7	8	9	10	11	12	13	
1.	Andhra Pradesh	DDUPSP	-	-	2.01	2.01	2.17	2.17	2.24	-	-	UCs will become due in next financial year	
		NDRGGSP	-	-	0.10	0.10	0.10	0.10	0.10	-	-		
2.	Arunachal Pradesh	DDUPSP	-	-	-	-	0.05	0.05	0.50	0.50	-		
		NDRGGSP	-	-	-	-	-	-	-	-	-		
3.	Assam	DDUPSP	-	-	1.62	1.62	1.27	1.27	1.20	-	-		
		NDRGGSP	-	-	0.10	0.10	0.10	0.10	0.10	-	-		
4.	Bihar	DDUPSP	-	-	-	-	-	-	0.43	-	-		

[illegible]

1	2	3	4	5	6	7	8	9	10	11	12	13
		NDRGGSP	-	-	-	-	0.20	-	0.10	-	-	
13.	Madhya Pradesh	DDUPSP	-	-	2.58	2.58	2.22	2.22	2.53	-	-	
		NDRGGSP	-	-	-	0.20	-	-	-	-	-	
14.	Maharashtra	DDUPSP	-	-	2.19	2.19	2.17	-	2.16	-	-	
		NDRGGSP	-	-	-	-	0.10	-	0.30	-	-	
15.	Manipur	DDUPSP	-	-	0.20	0.20	0.73	0.73	0.70	-	-	
		NDRGGSP	-	-	0.10	0.10	0.10	0.10	-	-	-	
16.	Odisha	DDUPSP	-	-	-	-	-	-	4.19	-	-	
		NDRGGSP	-	-	-	-	-	-	-	-	-	
17.	Punjab	DDUPSP	-	-	1.52	1.52	1.39	1.39	1.54	-	-	
		NDRGGSP	-	-	0.08	0.08	0.12	0.12	0.10	-	-	
18.	Rajasthan	DDUPSP	-	-	1.52	1.52	1.36	1.36	1.44	-	-	
		NDRGGSP	-	-	0.10	0.10	0.10	0.10	0.10	-	-	
19.	Sikkim	DDUPSP	-	-	0.70	0.70	0.66	0.66	0.70	-	-	
		NDRGGSP	-	-	0.10	-	0.10	0.10	0.10	-	-	
		GPDP Award	-	-	-	-	-	-	0.05	-	-	
20.	Tamil Nadu	DDUPSP	-	-	1.74	1.74	1.59	1.59	1.66	-	-	

1	2	3	4	5	6	7	8	9	10	11	12	13
		NDRGGSP	-	-	0.10	0.10	-	-	0.20	-	-	-
21.	Telangana	DDUPSP	-	-	1.29	1.29	1.36	1.36	1.32	-	-	-
		NDRGGSP	-	-	0.10	0.10	0.10	-	0.10	-	-	-
22.	Tripura	DDUPSP	-	-	0.91	0.91	0.91	0.91	0.83	-	-	-
		NDRGGSP	-	-	0.10	0.10	0.10	0.09	0.10	-	-	-
23.	Uttarakhand	DDUPSP	-	-	1.26	1.26	1.23	1.23	1.23	-	-	-
		NDRGGSP	-	-	0.10	0.10	0.10	0.10	0.10	-	-	-
24.	Uttar Pradesh	DDUPSP	-	-	4.19	4.19	4.07	4.07	4.45	-	-	-
		NDRGGSP	-	-	-	-	-	-	0.20	-	-	-
25.	West Bengal	DDUPSP	-	-	1.90	1.90	1.90	1.90	1.45	-	-	-
		NDRGGSP	-	-	0.10	0.10	0.10	0.10	0.10	-	-	-
		GPDP Award	-	-	-	-	-	-	0.20	-	-	-
26.	Chandigarh	DDUPSP	-	-	-	-	-	-	0.15	-	-	-
		NDRGGSP	-	-	-	-	-	-	0.10	-	-	-

1. Abbreviations:

- DDUPSP -Deen Dayal Upadhyay Panchayat Sashaktikaran Puraskar
- NDRGGSP - Nanaji Deshmukh Rashtriya Gaurav Gram Sabha Puraskar
- GPDP - Gram Panchayat Development Plan Award

2. *W.e.f. 2016-17, "Incentivization of Panchayats" became a separate scheme as per the Detailed Demands for Grants. Prior to that it was a sub-component under the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan. Currently (w.e.f 2018-19), it is Central component of Rashtriya Gram Swaraj Abhiyan scheme.
3. Till 2015-16, funds under RGGSP (now NDRGGSP) were released under Media & Publicity Scheme.
4. GPDP Award instituted during the year 2017-18; GPs awarded during National Panchayati Raj Day held on 24.04.2018 and funds released subsequently during the FY 2018-19.

Effective functioning of panchayats

84. SHRI G. C. CHANDRASHEKHAR: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether Government has launched the scheme - Rashtriya Gram Swaraj Abhiyan and if so, the details thereof;

(b) whether Government has undertaken a Mission Antodaya to bring one crore households out of poverty to make 50,000 Gram Panchayats poverty free and if so, the details thereof;

(c) whether there is an urgent need for implementation of e-governance in panchayats to make them transparent, accountable and effective institutions of self-governance and if so, Government's reaction thereto; and

(d) the other corrective steps taken by Government for strengthening Panchayati Raj Institutions during last three years?

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR): (a) Yes Sir. In order to strengthen governance capabilities of Panchayati Raj Institutions to deliver on Sustainable Development Goals, the Government has launched the core Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA). This is being implemented